

PUBLIC ANNOUNCEMENT

[under Regulation 15(1) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011]

Open Offer for acquisition of 85,00,000 Equity Shares from shareholders of Supremex Shine Steels Limited, having its Registered Office at 1104, A Wing, Naman Midtown, 11th floor, Senapati Bapat Marg, Prabhadevi, Mumbai - 400 013 ("Target Company") by (a) Anand Manoj shah; (b) Kaushal Anand Shah; (c) Milan Bhupendra Shah; (d) Amisha Milan Shah; and (e) Hasmukh K Gala ("Acquirers")

1. Offer Details

Size	85,00,000 fully paid up equity shares of face value of Re.1/- each constituting 26.95% of the issued, subscribed, paid up and voting Share Capital of Target Company.
Price/consideration	Cash offer of Rs. 1.65 (Rupee One and Paise Sixty Five only) per Equity Share
Mode of Payment (cash / security)	The Offer Price is payable in cash.
Type of Offer	This offer is a Triggered Offer made under Regulation 3(1) and 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011

2. Transaction which has triggered the Open Offer obligation (underlying transaction)

Type of transaction (direct/ indirect)	Mode of transaction (agreement/ allotment/ market purchase)	Shares/voting rights acquired/ proposed to be acquired		Total consideration for shares/ voting rights acquired (Rs.)	Mode of payment	Regulation which has triggered
		Number	% vis-à-vis total equity/ voting capital			
Direct	Share Purchase Agreement	1,31,99,001	41.85	2,17,78,352	Cash	3(1) & 4

3. Details of the Acquirers

	Acquirer 1	Acquirer 2	Acquirer 3
Name & address	Anand Manoj Shah	Kaushal Anand Shah	Milan Bhupendra Shah
	604, Silver Palm, St Francis Road, Near Milan Subway, Vileparle (W), Mumbai-400056		1002, Pushp Enclave, Vasantji Lalji Road, Behind Kandivali Fire Brigade, Kandivali (W), Mumbai-400067
	Acquirer 4		Acquirer 5
	Amisha Milan Shah		Hasmukh K Gala
	C/8 Lijjat Godavari CHS, M G Road, Kandivali (W), Mumbai-400067		B-304, Ketaki CHS, Vidya Mandir Road, Biskita Nagar, Dahisar (E), Mumbai-400068
Name of the persons in control/promoters/ partners of Acquirer/PAC	All the acquirers are individuals and hence not applicable		

Name of the Group, if any, to which the Acquirer/PAC belongs to	Not Applicable
Pre transaction holding (nos and %)	NIL
Total pre-transaction holding (nos and %)	Not Applicable
Proposed shareholding after the acquisition of shares which triggered the open offer	1,31,99,001 (41.85%)
Any other interest in the Target Company	Nil

4. **Details of selling shareholders, if applicable**

Name	Part of Promoter Group (Yes/No)	Details of shares/voting rights held by the selling shareholders			
		Pre-transaction		Post-transaction	
		No. of Shares	%	No. of Shares	%
Leena Vipul Modi	Yes	63,67,070	20.19	-	-
Vipul Jayantilal Modi HUF	Yes	30,75,730	9.75	-	-
Vipul Jayantilal Modi	Yes	30,16,191	9.56	-	-
Chandrakanta Jayantilal Modi	Yes	3,09,330	0.98	-	-
Jimeet Vipul Modi	Yes	1,07,670	0.34	-	-
Miloni Vipul Modi	Yes	1,000	-	-	-
Jimeet Developers Private Ltd	Yes	1,07,670	0.34	-	-
Rock Builders and Developers Pvt Ltd	Yes	1,07,670	0.34	-	-
Jinal Fin-Vest Private Ltd	Yes	1,06,670	0.34	-	-
		1,31,99,001	41.85	-	-

5. **Target Company**

Name	Supremex Shine Steels Limited
Exchanges where listed	BSE Limited

6. **Other details regarding the Offer**

- (a) A Detailed Public Statement regarding the Open Offer would be published on or before November 8, 2021 in all editions of an English National daily with wide circulation, all editions of a Hindi national daily with wide circulation and a Marathi language daily with wide circulation at Mumbai (where the Registered Office of the Target Company is situated and being the location of the stock exchange where maximum trading has taken place) in accordance with Regulation 14(3) of SEBI SAST Regulations.

- (b) The Acquirers accept full responsibility for the information contained in this Public Announcement. The Acquirers have given an undertaking that they are aware of and will comply with their obligations under SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the offer obligations.

Issued by : Managers to the Offer	On behalf of Acquirers
 Arihant Capital Markets Limited Merchant Banking Division SEBI REGN NO.: INM 000011070 #1011, Solitaire Corporate Park, Guru Hargovindji Road, Chakala, Andheri (E), Mumbai – 400 093 Tel : 022-42254800; Fax : 022-42254880 Email: mbd@arihantcapital.com Website: www.arihantcapital.com Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P	1) Anand Manoj Shah 2) Kaushal Anand Shah 3) Milan Bhupendra Shah 4) Amisha Milan Shah 5) Hasmukh K Gala

Place : Mumbai
Dated : October 28, 2021